

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1761
ANSWERED ON:07.03.2006
REGIONAL IMBALANCE IN SETTING UP OF PROJECTS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is regional imbalance in setting up of heavy investment projects in the backward regions;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government for upliftment of the backward regions by establishing heavy investment projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (c): The list of industrially backward districts notified for income tax purposes is given in the Statement annexed. Under the liberalised economic environment, investment decisions are taken by entrepreneurs based on techno-economic considerations which in turn depend on the initiatives of the State Governments in creating conducive environment by way of providing infrastructure facilities and other incentives. Central Government supplements their efforts to the extent possible. Department of Industrial Policy & Promotion is implementing the Growth Centre Scheme, Industrial Infrastructure Upgradation Scheme, North-East Industrial Policy Package, Special Category States Package and Industrial Parks Scheme in this regard with a view to giving a boost to industrial activity in the States concerned.

Annexure

Statement referred to in reply to the Lok Sabha Unstarred Question No.1761 for answer on 7.3.2006 regarding Regional Imbalance in setting up of Projects

LIST OF INDUSTRIALLY BACKWARD DISTRICTS NOTIFIED FOR INCOME TAX PURPOSES

A. CATEGORY 'A' INDUSTRIALLY BACKWARD DISTRICTS

1. Godda Bihar
2. Gumla Bihar
3. Araria Bihar
4. Gadchiroli Maharashtra
5. Madhepura Bihar
6. Sidharthanagar Uttar Pradesh
7. Dumka Bihar
8. Mandla Madhya Pradesh
9. Khagaria Bihar
10. Kishanganj Bihar
11. Malda West Bengal
12. Palamau Bihar
13. Phulbani Orissa
14. Madhubani Bihar

15. Kalahandi Orissa
16. Jehanabad Bihar
17. Saharsa Bihar
18. West Dinajpur West Bengal
19. Nawadah Bihar
20. Bahraich Uttar Pradesh
21. Sitamarhi Bihar
22. Sahebganj Bihar
23. Murshidabad West Bengal
24. Cooch Behar West Bengal
25. Bankura West Bengal
26. Panna Madhya Pradesh
27. Pratapgarh Uttar Pradesh
28. Maharajganj Uttar Pradesh
29. Jalore Rajasthan
30. Aurangabad Bihar
31. East Champaran Bihar
32. Banda Uttar Pradesh
33. Barmer Rajasthan
34. Purnia Bihar
35. Bastar Madhya Pradesh
36. Siwan Bihar
37. Vaishali Bihar
38. Basti Uttar Pradesh
39. Sarguja Madhya Pradesh
40. Chamoli Uttar Pradesh
41. Jaisalmer Rajasthan
42. Lohardagga Bihar
43. Chhatarpur Madhya Pradesh
44. Uttarkashi Uttar Pradesh
45. Churu Rajasthan
46. Wayanad Kerala
47. Idukki Kerala
48. Jalpaiguri West Bengal
49. Almora Uttar Pradesh

50. Pithoragarh Uttar Pradesh
51. Tehri Garhwal Uttar Pradesh
52. The Dangs Gujarat
53. Banswara Rajasthan.

B. CATEGORY `B` INDUSTRIALLY BACKWARD DISTRICTS:

1. Srikakulam Andhra Pradesh
2. Mahbubnagar Andhra Pradesh
3. Katiyar Bihar
4. Bhagalpur Bihar
5. Gopalganj Bihar
6. Darbhanga Bihar
7. West Champaran Bihar
8. Saran Bihar
9. Bhojpur Bihar
10. Samastipur Bihar
11. Deoghar Bihar
12. Nalanda Bihar
13. Gaya Bihar
14. Muzaffarpur Bihar
15. Rohtas Bihar
16. Banaskantha Gujarat
17. Sabarkantha Gujarat
18. Bidar Karnataka
19. Seoni Madhya Pradesh
20. Tikamgarh Madhya Pradesh
21. Shivpuri Madhya Pradesh
22. Balaghat Madhya Pradesh
23. Jhabua Madhya Pradesh
24. Sidhi Madhya Pradesh
25. Vidisha Madhya Pradesh
26. Raigarh Madhya Pradesh
27. Morena Madhya Pradesh
28. Betul Madhya Pradesh
29. Rajgarh Madhya Pradesh
30. Rajnandgaon Madhya Pradesh
31. Sagar Madhya Pradesh

32. Beed Maharashtra
33. Bolangir Orissa
34. Mayurbhanj Orissa
5. Balasore Orissa
36. Ganjam Orissa
37. Dungarpur Rajasthan
38. Dholpur Rajasthan
39. Sawai Madhopur Rajasthan
40. Tonk Rajasthan
41. Nagaur Rajasthan
42. Jhalawar Rajasthan
43. Sikar Rajasthan
44. Hardoi Uttar Pradesh
45. Lalitpur Uttar Pradesh
46. Hamirpur Uttar Pradesh
47. Badaun Uttar Pradesh
48. Fatehpur Uttar Pradesh
49. Azamgarh Uttar Pradesh
50. Etah Uttar Pradesh
51. Barabanki Uttar Pradesh
52. Etawah Uttar Pradesh
53. Deoral Uttar Pradesh
54. Ghazipur Uttar Pradesh
55. Ballia Uttar Pradesh
56. Jaunpur Uttar Pradesh
57. Sitapur Uttar Pradesh
58. Jalaun Uttar Pradesh
59. Unnao Uttar Pradesh
60. Faizabad Uttar Pradesh
61. Kanpur Dehat Uttar Pradesh
62. Mainpuri Uttar Pradesh
63. Gonda Uttar Pradesh
64. Farukhabad Uttar Pradesh
65. Sultanpur Uttar Pradesh
66. Mirzapur Uttar Pradesh
67. Mau Uttar Pradesh

68. Purulia West Bengal

69. Birbhum West Bengal

70. Midnapore West Bengal

Explanation. - For the purpose of this notification, the districts correspond to the districts mentioned in the report of the study group on Identification of backward districts dated 4th October, 1994, and are based on districts as they stood in the Census Report of 1991. Where a district specified as an industrially backward district for the purpose of section 80-IA is reorganised, either by split or otherwise, after the Census Report of 1991, all the areas comprised in the district as it existed in the Census Report of 1991 will qualify for the purpose of this rule.

Source: Notification No. S.O.714 (E) dated 7.10.1997 of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes).